विवरण-II

1994 में खाद्यान्नों की उत्पादकता

(कि०ग्रा० प्रति हैक्टेयर)

देश	1994
विश्व	2649
फ्रांस	6434
इटली	4604
स्पेन	2258
जर्मनी	5685
इग्लैण्ड	6233
भारत	1819

स्रोतः—खाद्य व कृषि संगठन उत्पादन वर्ष पुस्तक, 1994

Report on Import of Banned Pestiddees

2008A SHRI LAKKHIRAM AGARWAL:
SHRI K.R. MALKANI:
SHRI RAHASBIHARI BARIK:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government's attention has been drawn to the news-item entitled "Toxic pesticides sold to India by US firms appearing in the Hindustan Times, dated 9th July, 1996;

(b) the quantity of banned pesticides sold to India during 1992—94 by US companies;

(c) the total cost of banned pesticides purchased by India during the said period;

(d) the names of the companies which would the banned pesticides;

(c) whether those pesticides had been used in India;

(f) if so, effects of the banned pesticides on human body brain;

(g) action taken against the US firms; and

(h) whether protest has been lodged with the concerned US Department, if not the reasons therefor?

THE MINISTER OF AGRICULTURE (SHRI CHATURANAN MISH-RA): (a) Yes Sir.

(b) As per the export and improt policy of the country, any pesticide which has not been registered or which is prohi bited for import, under the Insecticides Act, 1968 and forumulations thereof are not permitted to be imported.

(c) to (h) In view of answer to part (b) above, question does not arise.

Damages to the rail tracks due to derail ments

2009. SHRI YERRA NARAYANAS-WAMY: Will the Minister of RAIL WAYS be pleased to state:

(a) whether it is a fact that a large number of trains were delayed for long periods due to derailment of a goods train near Nellore, recently;

(b) whether both the rail tracks were damaged due to the derailment;

(c) whether some technical precaution could be taken to avoid damage to both the tracks in case of derailment; and

(d) if so, the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Yes, Sir.

(b) Yes, Sir.

(c) No, Sir.

(d) Does not arise.

Admission in Kcndriya Vidyalayas in Delhi

2010. SHRI SHIV CHARAN SINGH: Will the Minister of HUMAN RE SOURCE DEVELOPMENT be pleased to state:

(a) what arc the details of children and grand-children of MPs admitted in Ken-driya Vidyalayas in Delhi during the pre-

ceding two sessions viz. 1994-95 and 1995-96;

(b) whether in some cases, some allegation/detection of forged signatures of MPs and allegedly wrong entitlement have been made during these two sessions; and

(c) if so, the details thereof and the action taken in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (SHRI MUHIRAM SAIKIA): (a) The information is being collected and will be placed on the Table of the Sabha.

(b) and (c) Yes, Sir. Kendriya Vidyalaya Sangathan has informed that six cases of forget signatures have been reported which are under- investigation by the Sangathan.

सामान की खरीद में अनियमितताएं

2011. श्री गोपाल सिंह जी॰ सोलंकी: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को पिछले तीन वर्षों के दौरान भारतीय रेल के विभिन्न मंडलों में सामान की खरीद में हुए घोटालों की जानकारी है;

(ख) इन घोटालों में कितने अधिकारी दोषी पाए गए हैं और उनके विरुद्ध क्या कार्यवाही की गई है;

(ग) जब्त किए गए सामान की कीमत, गुणवत्ता और श्रेणियों का ब्यौरा क्या है; और

(घ) इन घोटालों में कितने अवकाश-प्राप्त अधिकारी लिप्त हैं?

रेल मंत्रालय में राज्य मंत्री (श्री सतपाल महाराज): (क) नियमित रोधक जांचों तथा शिकायतों की जांच पड़ताल के दौरान सामग्री की खरीद में अनियमितताओं के कुछ मामले पकड़े गए हैं;

(ख) 79 अधिकारियों की ओर से चूक नोटिस में आई थी जिसमें से 16 अधिकारियों को पहले ही दंडित किया जा चुका है। 42 अधिकारियों के विरुद्ध अनुशासनिक एवं अपील नियमों के अन्तर्गत कार्रवाई की गई है. 21 अधिकारियों के विरुद्ध केन्द्रीय सतर्कता आयोग के परामर्श से कार्रवाई करने पर विचार किया जा रहा है।

(ग) ऐसे मामलों में सामान्यतः सामग्रियां वास्तविक रूप से जब्त नहीं की जाती हैं अपितु नोटिस में आई कमी/आधिक्य के संबंध में संयुक्त ज्ञापन रिकार्ड किया जाता है। गुणवत्ता जांचों के मामले में परीक्षण के प्रयोजनार्थ ढेर में से केवल नमूने जब्त किए जाते हैं।

(घ) 19 अधिकारी।

केन्द्रीय विद्यालयों का खोला जाना

2012. श्री जगन्नाथ सिंह: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) देश में राज्य-वार कितने जिले हैं; और

(ख) क्या प्रत्येक जिले में केन्द्रीय विद्यालय खोल दिए गए हैं?

मानव संसाधन विकास मंत्रालय के शिक्षा विभाग में राज्य मंत्री (श्री मुही राम सैकिया) (क) और (ख) केन्द्रीय विद्यालय जिलावार नहीं खोले जाते हैं, वे उन प्रायोजित प्राधिकारियों से प्राप्त अनुरोधों के आधार पर खोले जाते हैं जो इस प्रयोजनार्थ निर्धारित मानदण्डों को पूरा करते हों।

Smuggling of cattle to Bangladesh.

2013 SHRI ONWARD L. NONGTDU: Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) whether Government are aware that a large number of cattle are being smuggled to Bangladesh through Meghalaya and Assam;

(b) if so, whether Government propose to capture those markets by opening up few cattle trading centres in the border areas; and

(c) whether (Government propose to meet the demand by giving top priority on animal husbandry in the North-Eastcrn States'?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING (SHRI RAGHUVANSH PRASAD SINGH): (a) and (b) Yes Sir, the matter has been taken up with the Government of Bangladesh in a meeting of the Joint Working